

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4420

ANSWERED ON:22.04.2013

IDENTIFICATION OF WETLANDS

Adsul Shri Anandrao Vithoba; Dharmshi Shri Babar Gajanan; Yadav Shri Dharmendra

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has noticed that in many States wetlands are acquired in the name of development and if so, the details thereof;
- (b) whether many States have not implemented the Wetlands (Conservation and Management) Rules, 2010 to identify wetlands;
- (c) if so, the names of those States and the reasons therefor;
- (d) whether the Government had prepared a list of wetlands with the help of World Wildlife Federation and other organisations;
- (e) if so, the details thereof; and
- (f) the response of the State Governments thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) No Sir. The Ministry has no information in this regard.
- (b) & (c) The State Governments have not identified wetlands in their States as per the provisions contained in the Wetlands (Conservation and Management) Rules, 2010, for their notification.
- (d) to (f) No Sir. However, under the National Natural Resources Management System programme of the Ministry, Space Applications Centre, Ahmadabad, has brought out National and State level Wetland Atlases. All State Governments have been advised for identifying & notifying wetlands in their States based on these Atlases.